(b) and (c). Do not arise.

# Displaced Persons in U. P.

Written Answers

1244. Shri S. M. Banerjee: Shri Prabhat Kar: Shri Muhammed Elias: Shri Sarju Pandey:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

- (a) the number of displaced persons from West Pakistan in U. P.;
- (b) the number of those who have been rehabilitated; and
  - (c) the number to be rehabilitated?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) 4,80,000 persons.

(b) and (c). In the view of the Ministry all those in need of rehabilitation assistance have been rehabilitated. Compensation has also been paid to a large number of displaced claimants in U.P. and with the payment of compensation to the remaining persons, the balance of the problem, if any, will also have been resolved.

### Export of Silk Fabric

1245. Shri Ram Krishan: Will the Minister of Commerce and Industry be pleased to state the value of silk fabric exported to foreign countries during 1957-58 so far (country-wise)?

The Minister of Commerce and Industry (Shri Morarji Desai): Figures are available upto the end of September, 1957. A statement is attached. [See Appendix V, annexure No. 25.]

#### **Export of Jute Goods**

1246. Shri Ram Krishan: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 49 on the 11th February, 1958 and state the value of

jute goods exported to foreign countries during 1957-58 so far (countrywise)?

The Minister of Commerce and Industry (Shri Morarji Desai): The value amounts to approximately Rs. 101 crores during the period April, 1957 to February, 1958. A countrywise break-up is not at present available and will be placed on the Table of the House in due course

## Registered Companies in Marathwada Region (Bombay)

1247. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

- (a) the names of registered companies in Marathwada region of Bombay; and
- (b) whether any of them has been registered during the year 1957-58?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) A statement showing names of companies registered in the Marathwada region of the State of Bombay is attached. [See Appendix V, annexure No. 26]

(b) None.

# Bhoodan Lands

Shri Barman:

1248. { Shri Subodh Hansda: Shri S. C. Samanta:

Will the Minister of Planning be pleased to state:

- (a) the quantity of 'Bhoodan lands' collected since 1950 and how much have been allotted for agricultural and homestead purposes; and
- (b) what quantity of the above land has been allotted to landless Scheduled Castes and Scheduled Tribes?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):
(a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 27.]